

ANNEXURE- VI														
RAHAEJA DEVELOPERS LIMITED(SHILAS LOW RISE PROJECT)														
DATE OF ORDER: 20.03.2026														
Unsecured Financial Creditors entitled for Refund of the claim														
S.No.	Name of creditor	Details of Claims		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of Claims Under verification	Remarks,
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	A Malathi	27-11-2024	₹ 1,35,13,593.50	₹ 1,10,46,330.00	Unsecured Financial Creditor	NO	NA	NO	7.77	NA	NA	₹ 24,67,263.50		Partial Payment refunded by the Management Before CIRP as per NCDRC Order
2	Pinkey Gandhi	02-12-2024	₹ 46,53,062.00	₹ 46,73,409.00	Unsecured Financial Creditor	NO	NA	NO	3.29	NA	NA	-₹ 20,347.00		Partial Payment refunded by the Management Before CIRP as per NCDRC Order
3	Avtar singh & Pushpinder kaur	03-12-2024	₹ 1,55,39,837.00	₹ 1,37,45,543.00	Unsecured Financial Creditor	NO	NA	NO	9.67	NA	NA	₹ 17,94,294.00		Partial Payment refunded by the Management Before CIRP as per NCDRC Order
4	Girish Johar & Geeta Johar	03-12-2024	₹ 1,91,81,224.23	₹ 1,65,00,341.00	Unsecured Financial Creditor	NO	NA	NO	11.61	NA	NA	₹ 26,80,883.23		Partial Payment refunded by the Management Before CIRP as per NCDRC Order
5	Dushyant Bhola	12-02-2024	₹ 1,06,88,234.00	₹ 97,76,163.00	Unsecured Financial Creditor	NO	NA	NO	6.88	NA	NA	₹ 9,12,071.00		Partial Payment refunded by the Management Before CIRP as per NCDRC Order
		<b>TOTAL</b>	<b>₹ 6,35,75,950.73</b>	<b>₹ 5,57,41,786.00</b>					39.22			<b>₹ 78,34,164.73</b>		